

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

12. IA 1619(MB)2024  
IN  
C.P. (IB)/1282(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Mahamaya Lifesciences Private Limited  
Vs  
Divya Agro Chem Private Limited

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Ms. Simran Singh, Ld. Counsel for the Applicant present.  
**IA-1619/2024**
2. Counsel for the Applicant seeks time for filing an additional affidavit regarding re-constitution of Committee of Creditors report.
3. At the request of Counsel, the matter is adjourned to **08.05.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**LAKSHMI GURUNG**  
**Member (Judicial)**